

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
STARRED QUESTION NO.280
TO BE ANSWERED ON 19TH MARCH, 2025

BENEFICIARIES UNDER PDS

†*280. SMT. DELKAR KALABEN MOHANBHAI:
SHRI BHUMARE SANDIPANRAO ASARAM:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of people registered as beneficiaries under Public Distribution System (PDS) during each of the last five years in various States across the country including Dadra and Nagar Haveli, Maharashtra and Madhya Pradesh, State/UT-wise;
- (b) the amount of funds spent by the Government on each of the PDS centres during the said period, State/UT and scheme-wise; and
- (c) the details of the number of people removed from PDS or who have opted out of PDS in various States/UTs across the country including Dadra and Nagar Haveli, Maharashtra particularly in its Chhatrapati Sambhajnagar district and Madhya Pradesh during each of the last five years, State/UT-wise?

A N S W E R
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION AND
MINISTRY OF NEW AND RENEWABLE ENERGY
(SHRI PRALHAD JOSHI)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE STARRED QUESTION NO. 280 FOR ANSWER ON 19.03.2025 IN THE LOK SABHA.

(a): A statement indicating the number of people who have been provided assistance under the PDS during each of the last five years. The State-wise coverage during the last five years is at **Annexure-I**

(b) The Funds released to States/UTs under the scheme "Assistance to State agencies for intra-State movement of foodgrains and FPS dealers' margin under NFSA" during the last 5 years are **Annexure-II**

The Department deals with the release of Food Subsidy to States which have adopted Decentralized Procurement Operation (DCP) and to Food Corporation of India (FCI). States are allocated foodgrains at subsidized rates for distribution thereof to the targetted beneficiaries of various Central Schemes including that of AAY, PHH, PM Poshan, WNPB, SAB, etc. under National Food Security Act, 2013 and Other Welfare Schemes. Difference between Economic Cost and Central Issue Price (CIP), at which foodgrains are issued, is reimbursed as food subsidy. Funds are also released to FCI for procurement of food grains, storage, transportation, as well maintenance of buffer stocks.

The details of food subsidy released during the last five years to DCP States and to FCI are at **Annexure-III & IV**.

(c): As an outcome of the use of technology in TPDS operations, i.e., digitization of ration cards/beneficiary databases, Aadhaar seeding, de-duplication process, identification of duplicates, ineligible records, deaths, permanent migration of beneficiaries, etc. all States/UTs have been able to weed-out approx. 2.19 crore ration cards between 2019 to 2024 (till date) in order to achieve rightful targeting. List of State-wise and year-wise report of deleted/cancelled ration cards during 2019 to 2024 is attached as **Annexure-V**

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) OF THE STARRED QUESTION NO.280 FOR ANSWER ON 19.03.2025 IN THE LOK SABHA.

Sl. No.	States/ UTs	Actual number of beneficiaries covered (In lakh)					
		As on 31.03.2020	As on 31.03.2021	As on 31.03.2022	As on 31.03.2023	As on 31.3.2024	As on 28.02.2025
1	Andhra Pradesh	268.22	268.22	268.22	268.22	268.22	268.22
2	Arunachal Pradesh	8.21	8.40	8.40	8.40	8.40	8.40
3	Assam	251.53	250.30	251.17	251.17	251.17	247.98
4	Bihar	857.12	871.16	871.16	871.16	871.16	871.16
5	Chhattisgarh	200.77	200.77	200.77	200.77	200.77	200.77
6	Delhi	72.73	72.78	72.78	72.78	72.78	72.78
7	Goa	5.32	5.32	5.32	5.32	5.32	5.32
8	Gujarat	382.54	341.71	345.15	344.15	351.60	365.84
9	Haryana	126.49	126.49	126.49	126.49	126.49	126.49
10	Himachal Pradesh	28.64	28.64	28.64	28.64	28.64	29.88
11	Jharkhand	263.70	263.70	264.26	264.19	264.19	264.19
12	Karnataka	401.93	401.93	401.93	401.93	401.93	401.93
13	Kerala	154.80	154.80	154.80	154.80	154.80	154.80
14	Madhya Pradesh	546.42	470.47	482.59	511.32	534.79	534.79
15	Maharashtra	700.17	700.17	700.17	700.17	700.17	700.17
16	Manipur	24.57	18.60	19.97	20.08	20.08	20.87
17	Meghalaya	21.46	21.46	21.46	21.46	21.46	21.46
18	Mizoram	6.68	6.68	6.68	6.81	6.83	7.05
19	Nagaland	14.05	14.05	14.05	14.05	14.05	14.05
20	Odisha	323.60	324.33	324.15	325.03	325.98	325.17
21	Punjab	141.51	141.51	141.51	141.51	141.45	141.45
22	Rajasthan	446.63	440.01	440.01	440.01	440.01	440.01
23	Sikkim	3.79	3.79	3.79	3.81	3.81	3.81
24	Tamil Nadu	357.34	364.69	364.69	364.12	364.12	364.12
25	Telangana	191.62	191.62	191.62	191.62	191.62	191.70
26	Tripura	24.83	24.83	24.83	24.43	24.43	24.43
27	Uttar Pradesh	1520.59	1465.94	1487.44	1497.77	1505.19	1498.70
28	Uttarakhand	61.94	61.94	61.94	61.94	61.94	61.94
29	West Bengal	601.84	601.84	601.84	601.84	601.84	601.84
30	A&N	0.61	0.61	0.61	0.61	0.61	0.61
31	DNH&DD	2.91	2.86	3.02	2.69	2.69	2.69
32	Lakshadweep	0.22	0.22	0.22	0.22	0.22	0.22
33	Chandigarh (DBT)	2.80	2.80	2.76	2.99	2.99	2.99
34	Puducherry (DBT)	6.15	6.30	6.23	6.34	6.34	6.34
35	J&K	72.05	72.41	72.41	72.41	72.41	72.41
36	Ladakh	1.44	1.44	1.44	1.44	1.44	1.44
Total		8095.22	7932.80	7972.53	8010.70	8049.94	8056.02

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) OF THE STARRED QUESTION NO.280 FOR ANSWER ON 19.03.2025 IN THE LOK SABHA.

S.No.	States/UTs	Fund Released (In crore)					2024-25 (As on 13.03.2025)
		2019-20	2020-21	2021-22	2022-23	2023-24	
1	Andhra Pradesh	62.52	271.76	122.37	91.73	105.44	148.95
2	Arunachal Pradesh	0	0.8	0	44.19	8.39	31.32
3	Assam	0	368.08	545.75	826.91	321.75	374.64
4	Bihar	342.43	796.58	743.27	881.05	434.73	807.42
5	Chhattisgarh	31.28	124.07	72.48	181.88	355.06	74.45
6	Delhi	136.83	4.15	26.27	48.88	0	0
7	Goa	1.81	3.15	2.66	4.69	5.67	0
8	Gujarat	146.47	285.75	309.46	260.2	124.37	454.82
9	Haryana	6.7	19.23	178.23	43.26	45.78	301.99
10	Himachal Pradesh	29.18	2.79	17.69	188.03	29.58	42.74
11	Jharkhand	317.72	170.94	282.5	187.02	99.64	99.86
12	Karnataka	0	84.39	764.16	354.89	148.7	0
13	Kerala	0	23.53	121	110.03	403.63	63.6
14	Madhya Pradesh	0	634.6	129.13	844.5	234.66	222.76
15	Maharashtra	305.83	501.91	289.72	621.69	703.54	725.5
16	Manipur	0	21.63	81.19	31.54	36.46	0
17	Meghalaya	0	104.61	38.78	79.78	20.59	22.72
18	Mizoram	14.6	11.08	7.71	12.57	0	6.54
19	Nagaland	0	15.63	8.15	61.06	31.42	30.74
20	Odisha	0	18.44	294.18	110.86	872.57	47.25
21	Punjab	9.3	9.24	51.08	0	50.06	263.05
22	Rajasthan	95.86	374.02	585.84	406.77	479.15	219.08
23	Sikkim	4.92	5.85	7.59	12.33	3.85	3.85
24	Tamil Nadu	0	54.32	131.65	543.01	145.9	502.05
25	Telangana	0	253.36	69.18	147.95	378.5	101.08
26	Tripura	32.28	30.5	64.53	49.15	23.92	23.55
27	Uttar Pradesh	141.05	1520.57	195.77	1325.4	3213.86	542.33
28	Uttarakhand	0	6.04	67.19	379.83	58.71	47.59
29	West Bengal	0	626.64	741.32	535.06	226.32	697.67
30	A & N	0	0.06	0	0	0	0
31	Chandigarh	0	0.16	0.37	0	0	0
32	DNH&DD	0	0.43	1.01	1.55	0.87	2.76
33	Lakshadweep	0	0	0	0	0	0
34	Puducherry	0	0.36	2.25	2.13	0	0
35	J&K	0	137.85	47.51	184.08	139.96	89.82
36	Ladakh	0	0	0	0	1.38	0
Total Release		1678.78	6482.54	6000	8572.03	8704.46	5948.1

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) OF THE STARRED QUESTION NO.280 FOR ANSWER ON 19.03.2025 IN THE LOK SABHA.

Statement indicating the amount of Food Subsidy re-imbursed to DCP States during the last 5 years (rupees in crore)

S.No.	Name of the State	2020-21	2021-22	2022-23	2023-24	2024-25 (upto 03.03.2025)
1	Andhra Pradesh	8424.72	9323.38	6635.97	6268.19	7537.18
2	Bihar	4117.33	7671.9	10966.1	6557.64	8590.02
3	Chhattisgarh	7193.13	9047.77	7574.81	5236.13	3598.19
4	Gujarat	9.24	749.43	311.54	267.83	138.87
5	Himachal Pradesh*	-	-	-	47.38	-
6	Jharkhand*	3.66	-	-	42.77	475.64
7	Karnataka	323.99	1682.12	2191.75	1222.13	1281.18
8	Kerala	1214.98	1777.86	1544.89	1151.85	942.23
9	Madhya Pradesh	11946.44	14420.62	9471.5	16939.27	8683.36
10	Maharashtra	2555.74	4082.07	2725.75	3923.29	327.74
11	Odisha	8985.73	7892.69	7600.05	14473.68	6779.3
12	Punjab	1761.53	2047.53	1202.49	2064.56	1397.04
13	Tamil Nadu	3109.76	6250.93	8685.95	7072.53	4848.89
14	Telangana	6879.59	7665.02	5242.76	5367.07	3684.55
15	Tripura	29.79	15.58	148.67	106.51	35.79
16	Uttarakhand	1371.33	1554.43	1212.25	724.39	755.49
17	West Bengal	8792.03	5421.34	6580.11	-	8899.88
18	DBT**	182.78	186.87	187.9	267.6	178.00
	Total	66901.77	79789.54	72282.49	71732.82	58153.35

*Himachal has adopted DCP mode in 2023-24 and Jharkhand has adopted DCP mode a few districts only.

**Under DBT scheme, w.e.f. 2015-16 subsidy is released to UTs of Chandigarh, Puducherry, Dadra & Nagar Haveli.

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) OF THE STARRED QUESTION NO.280 FOR ANSWER ON 19.03.2025 IN THE LOK SABHA.

Details of funds released to Food Corporation of India (FCI) during 2020-21, 2021-22, 2022-23, 2023-24 and 2024-25

Year	Funds released (Rupees in Crore)
2020-21*	462789.00
2021-22	208929.00
2022-23	200219.20
2023-24	139661.03
2024-25 (As on 06.03.2025)	126568.47

*Out of the fund allocated to FCI in 2020-21, Rs. 3,39,236 crore were utilized to repay entire NSSF loan taken by FCI.

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) OF THE STARRED QUESTION NO.280 FOR ANSWER ON 19.03.2025 IN THE LOK SABHA.

STATUS OF DELETED RATION CARDS (2019-2024)

Sl.	State/UT	2019	2020	2021	2022	2023	Total
1	Andhra Pradesh	12,762	24,523	13,128	30,94,232	52,610	31,97,255
2	Andaman & Nicobar	421	431	196	950	47	2,045
3	Arunachal Pradesh	-	-	-	1,151	328	1,479
4	Assam	22,412	21,291	11,120	28,590	38,590	1,22,003
5	Bihar	3,92,713	99,404	15,678	1,61,809	4,49,525	11,19,129
6	Chandigarh	-	-	-	684	2,291	2,975
7	Chhattisgarh	1,38,967	4,508	10,400	20,715	29,108	2,03,698
8	DNH and Daman & Diu	577	5,840	2,454	73	1	8,945
9	Delhi	381	518	448	116	3,686	5,149
10	Goa	888	148	805	2,117	5,801	9,759
11	Gujarat	23,038	47,936	2,19,151	1,32,519	1,35,362	5,58,006
12	Haryana	-	-	-	1,96,174	8,49,972	10,46,146
13	Himachal Pradesh	367	4,376	2,538	3,299	7,551	18,131
14	Jammu and Kashmir	13,869	13,224	33,677	2,927	5,403	69,100
15	Jharkhand	60,333	65,234	-	75,137	29,771	2,30,475
16	Karnataka	1,09,312	31,753	42,558	48,477	74,401	3,06,501
17	Kerala	2,543	52,475	1,04,511	41,998	40,800	2,42,327
18	Ladakh	NIL	NIL	614	30	58	702
19	Lakshadweep	6	7	33	38	89	173
20	Madhya Pradesh	61,265	1,65,829	9,93,704	98,186	4,96,092	18,15,076
21	Maharashtra	6,53,677	1,31,986	36,119	1,44,985	2,01,676	11,68,443
22	Manipur	-	45,321	9,411	30,493	9,684	94,909
23	Meghalaya	10,525	16	-	402	1,612	12,555
24	Mizoram	156	1,443	1,637	3,617	4,115	10,968
25	Nagaland	18,552	7,304	-	3,428	3,177	32,461
26	Odisha	-	-	-	64,122	31,240	95,362
27	Puducherry	2,093	1,881	1,731	538	847	7,090
28	Punjab	94,031	1,79,837	3,305	1,52,497	1,23,722	5,53,392
29	Rajasthan	72,276	5,80,241	1,35,283	2,65,390	26,386	10,79,576
30	Sikkim	5,622	6,981	-	458	-	13,061
31	Tamil Nadu	-	-	2,00,942	86,150	73,875	3,60,967
32	Telangana	40,684	12,154	-	4,988	34,064	91,890
33	Tripura	552	1,099	1,100	1,254	800	4,805
34	Uttar Pradesh	41,52,273	8,54,025	7,19,213	9,99,100	7,00,138	74,24,749
35	Uttarakhand	-	-	49,712	66,627	9,691	1,26,030
36	West Bengal	1,00,151	59,666	2,93,326	6,47,003	7,56,860	18,57,006
	Grand Total	59,90,446	24,19,451	29,02,794	63,80,274	41,99,373	2,18,92,338
